

Daily Board Criminal CR-19

<p align="center">CITY CIVIL COURT MUMBAI                      IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)  <b>CRIMINAL CAUSE LIST</b>                      DATE 09.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	SC 437/15	Report of Jail Supdt	The State of Maharashtra (DCB, CID, Unit-VI) Vs Sameer Vasant Rohikar And 2 Ors	Public Prosecutor Amin Solkar for 1, V. K. Singh for 2, Amrish Salunkhe for 3
2	Cri. MA 2121/19	Hearing	Reagan Valerian Fernandes-Aplcnt. Vs Devendra Vasant Salvi-Respdt.	In person Amit Date R 1,2
3	Cri. MA 2150/19	Hearing	Reagan Valerian Fernandes - Applicant Vs Devendra Vasant Salvi – Respondent	In person Amit Date R 1,2
4	MA 126/20 in SC	Hearing	Ved Prakash Chaube Vs State Ghatkopar Police Station	Prashant Pandey Public Prosecutor
5	Cri. MA 1278/20	Service	Goel Roadways in Appeal 81/2020 - Applicant. Vs State and Others – Respondents.	Kafil A Khan

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6	MA 517/20 in SC	Hearing	Mahipal Basappa Shivanand Vs State Dharavi Police Station	Amrish R Salunke  Public Prosecutor
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CRIMINAL CAUSE LIST</b> DATE : 10.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	MA 261 in POCSO	Hearing	Pankaj Arunbhai Koli Vs The State of Maharashtra J.J. Marg Police Station	Shivam Mehra  Public Prosecutor
2	Cri. MA 638/20	Hearing	Nizar Noorali Rangara and other --- Applicants Vs The State of Maharashtra - Dongri Police Station --- Respondent	SAVJ Law Solutions  Public Prosecutor
3	Cri. MA 639/20	Hearing	Hussain Shabir Mukhtyar and other --- Applicants Vs The State of Maharashtra - Pydhonie P. STN --- Respondent	Swapna P. Kode  Public Prosecutor
4	Cri. MA 689/20	Appearance	M/s. Siroya Builders and Developers and others in Revn 237/20 --- Applicant Vs M/s. Softaculations Ltd. --- Respondent	Dilip S. Mishra

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5	MA 117/20 in SC	Hearing	Raju Bhartiya Vs State Kurla Railway Police Station	Prakash J Salsingikar  Public Prosecutor
6	MA 118/20 in SC	Hearing	Raju Bhartiya Vs State Kurla Police Station	Prakash J Salsingikar  Public Prosecutor
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CRIMINAL CAUSE LIST</b> DATE : 11.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	MA 443/19 in SC	Arguments	Lalita Manoj Badsawal Vs Prakash Amila Badsawal And 4 others	Adv. Shweta Patil i/b Adv. Chetna Khedekar  Wahab Khan R 1 to 4
2	MA 143/20 in SC	Reply	Asif Zakhir Multani Alias Jhula Vs State Mumbai Central Railway Police Station	Priyanka N Shukla  Public Prosecutor
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CRIMINAL CAUSE LIST</b> DATE : 12.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Cri. Appeal 763/18 @ BA 2361/18, MA 2368/18	Reply	Vineet Omprakash Dujodwala @ MA 2368-18 @ BA 2361- 18 - Appellant, Org. Accused Vs State of Maharashtra and M/s. Paresh Chemical Corporation - Respondent, Org. Complainant	Mukesh Y. Dongarge  Public Prosecutor